

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1363
TO BE ANSWERED ON 14.12.2023**

**SOCIAL SECURITY SCHEMES FOR WORKERS IN UNORGANISED
SECTOR**

1363. SHRI M. SHANMUGAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether according to the data from Periodic Labour Force Survey, social security to salaried class has declined compared to pre-Corona period;**
- (b) if so, the details thereof and the response of Government thereto;**
- (c) whether Government would consider enhancing and universalizing social security benefits to all the workers in the unorganized sector, including Gig workers, street vendors, fishermen, etc.;**
- (d) if so, the details thereof; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): As per Periodic Labour Force Survey (PLFS) Annual Report for 2021-22, the requisite data is as follows:

	Percentage of regular wage/salaried employees not eligible for any specified social security benefit		
Category of regular wage/salaried employees	PLFS (2021- 22)	PLFS (2020- 21)	PLFS (2019- 20)
	Rural		
Male	57.4	59.0	59.5
Female	61.7	59.3	58.7
Person	58.2	59.1	59.3

Contd..2/-

	Urban		
Male	48.1	49.0	49.9
Female	52.1	53.5	54.7
Person	49.1	50.1	51.1
	Rural + Urban		
Male	52.2	53.1	53.6
Female	55.7	55.8	56.0
Person	53.0	53.8	54.2

(c) to (e): The Code on Social security, 2020 envisages setting up of a Social Security fund for Social Security and Welfare of the Unorganised sector including Gig workers, street vendors, fishermen, etc.

The provision under the Code is yet to come into force.
